

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

#### ISI Network in Uttar Pradesh

1738. SHRI JAGAT VIR SINGH DRONA :  
SHRI R. SURENDER REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of the fact that ISI Network is now spreading in Uttar Pradesh, Himachal Pradesh, Gujarat and Delhi rather than concentration in Kashmir and Punjab; and

(b) if so, the steps being taken/proposed by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SYED SIBTEY RAZI) : (a) and (b). Government is aware of the sinister designs of ISI of Pakistant to destabilise India by sponsoring terrorism and subversion in different parts of the country. Government is alive to the situation and are taking all necessary steps in this regard which include gearing up of intelligence machinery, coordinated action by Central and State agencies, strengthening the deployment of para-minitary forces, intensified patrolling, as well as construction of border fencing and flood-lighting in vulnerable stretches of Indo-Pak border.

#### Bullet Proof Jackets

1739. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some States have importing bullet-proof vesta and jackets;

(b) if so, the details thereof;

(c) whether these products are indigenously available at cheaper rates;

(d) whether DRDO has arrangements for supply to these items to the central para-military forces and State police forces; and

(e) if so, the justification for such imports ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SYED SIBTEY RAZI) : (a) and (b). yes, Sir, Some States such as Arunachal Pradesh, Haryana, Nagaland, Uttar Pradesh and Union Territories of Delhi and Pondicherry had imported bullet-proof jackets in the past.

(c) to (e). Yes, Sir, However when these items were not indigenously available about one and a half years ago, States and Union Territories had resorted to their import.

#### Coal Supply

1740. SHRI CHHITUBHAI GAMIT : Will the Minister of COAL be pleased to state :

(a) the quantity of coal supplied to Gujarat State Electricity Board during the last three years;

(b) whether there are complaints about sub-standard supply of coal; and

(c) the details thereof and the remedial measures taken or proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) The total quantity of coal supplied to the four thermal power stations of Gujarat State Electricity Board (GEB) during each of the last three years is as follows :-

	Data provisional (in lakh tonnes)
1992-93	110.71
1993-94	111.21
1994-95	112.16

(b) and (c). According to the information received from Coal India Limited, some complaints have been received from GEB which mainly relate to size and quality of coal supplies.

Indian coals by their inherent nature of deposition have high percentage of ash. The coal seams are in most cases inter-banded with stones/shale/sand etc. Such extraneous materials cannot be fully eliminated in the process of mining. CIL has however taken steps to ensure that this extraneous material is reduced to the minimum. The steps include selective mining, selective blasting, maintaining clean benches, segregation and removal of extraneous materials such as stones etc., before despatch. The thermal power stations, including those of GEB, have been advised to beneficiate the coal to further improve its quality.

#### BSF Clashes with Villagers

1741. SHRI SUBRATA MUKHERJEE :  
SHRI HARADHAN ROY :

Will the Minister HOME AFFAIRS be pleased to state :

(a) whether clashes are taking place between the villagers and jawans of Central security forces at different locations in West Bengal;